

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5447
ANSWERED ON:13.12.2010
DRINKING WATER FOR COASTAL AREAS
Rao Shri Nama Nageswara

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has recently decided to provide funds/grants for the purpose of providing drinking water to the villages along the coastal line which are affected by salinity;
- (b) if so, the details thereof; and
- (c) the total funds provided under the scheme to the States till date?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a)to(c): Government of India, through the States, is implementing the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP). Under this, powers to plan, approve, implement and execute rural water supply schemes are vested with the States. The Government of India releases funds under NRDWP to the States. The Government of India has not released funds under NRDWP to States specifically to provide funds for the purpose of providing drinking water to the villages along the coastal line which are affected by salinity. However, it is for the State Governments to decide the release of funds according to priority. However, under NRDWP, 20% of funds allocated and released to States are meant for covering quality-affected habitations including salinity.